

Form 1 (Punjab)									
List of cases e-filed during the month of May, 2024									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)
List of cases in which e-Payment of Court fees was made during the month of May, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJ(JD), Faridkot Court No.13	Faridkot	CS/226/2024	IDBI Bank Limited Vs Amarjit Singh and others	Dildeep Singh	19 March 2024	01 May 2024
2	CJ(JD), Faridkot Court No.13	Faridkot	CS/311/2024	State Bank of India Vs Lovejeet Singh	R.S. Kakkar	19 April 2024	02 May 2024
3	ADJ-II Faridkot	Faridkot	EXE/98/2024	HDFC Bank Limited Vs Balwinder Kaur and others	S.V. Singh	03 May 2024	03 May 2024
4	ADJ-II Faridkot	Faridkot	ARB/199/2024	Joginder Singh Vs Union of India and Others	D.C. Goyal	03 May 2024	03 May 2024
5	ADJ-I Faridkot	Faridkot	ARB/200/2024	Mohinder Singh through Lr Manjit Singh Vs Union of India	D.C. Goyal	03 May 2024	03 May 2024
6	CJ(JD), Faridkot Court No.13	Faridkot	CS/343/2024	Shingara Singh And other vs Bhajan Singh alias Harbhajan Singh	S.V. Singh	04 May 2024	04 May 2024
7	CJ(JD), Faridkot Court No.11	Faridkot	CS/344/2024	Varinder Kumar Vs Gul Mohammad	Navdeep Ghai	04 May 2024	08 May 2024
8	CJ(JD), Faridkot Court No.13	Faridkot	CS/361/2024	M/s Kishan Singh Sahib Singh Vs Rajvir Singh	Sandeep Khosla	08 May 2024	08 May 2024
9	CJ(JD), Faridkot Court No.13	Faridkot	CS/362/2024	Union Bank Of India Vs Gurmeet Kaur	Jaskirat Singh	08 May 2024	08 May 2024
10	CJ(SD), Faridkot	Faridkot	CS/364/2024	Union Bank Of India Vs Gurminder Singh and other	Jaskirat Singh	08 May 2024	08 May 2024
11	CJ(SD), Faridkot	Faridkot	CS/365/2024	Union Bank Of India Vs Jalour Singh and other	Jaskirat Singh	08 May 2024	08 May 2024
12	CJ(JD), Faridkot Court No.11	Faridkot	CS/366/2024	Union Bank Of India Vs Pippal Singh	Jaskirat Singh	08 May 2024	08 May 2024
13	CJ(SD), Faridkot	Faridkot	CS/347/2024	S.K.Finance Company Vs Ajay Kumar	Navdeep Ghai	04 May 2024	09 May 2024
14	D&SJ, Faridkot	Faridkot	CM/116/2024	Prabhjot Singh Gill Vs Gyanesh Kumar And others	In Person	16 May 2024	16 May 2024
15	CJ(SD), Faridkot	Faridkot	CS/391/2024	Sharma Finance Corporation Vs Devi Chand	Navdeep Ghai	16 May 2024	17 May 2024
16	ACJ(SD), Faridkot Court No.7	Faridkot	CS/403/2024	Dasmesh Public School Vs Harbans Lal Mittal	N.S. Wahniwal	18 May 2024	18 May 2024
17	ACJ(SD), Faridkot Court No.7	Faridkot	CS/404/2024	Dasmesh Public School Vs Prem Kumar	N.S. Wahniwal	18 May 2024	18 May 2024
18	CJ(SD), Faridkot	Faridkot	CS/405/2024	Dasmesh Public School Vs Pargat Singh	N.S. Wahniwal	18 May 2024	18 May 2024
19	ADJ-I Faridkot	Faridkot	CA/82/2024	Gurmail Singh Vs Sukhmander Singh amd others	S.K.Chawla	18 May 2024	18 May 2024
20	ADJ-I Faridkot	Faridkot	CA/82/2024	Gurmail Singh Vs Sukhmander Singh amd others	S.K.Chawla	18 May 2024	18 May 2024
21	ADJ-I Faridkot	Faridkot	CA/82/2024	Gurmail Singh Vs Sukhmander Singh amd others	S.K.Chawla	18 May 2024	18 May 2024
22	D&SJ, Faridkot	Faridkot	CA/83/2024	Sham Lal Dhingra Vs Pardeep Kumar	N.K. Maheswari	18 May 2024	18 May 2024
23	CJ(JD), Faridkot Court No.13	Faridkot	CS/334/2024	Punjab and Sind Bank Vs Kulwant Singh and others	Dildeep Singh	30 April 2024	21 May 2024
24	CJ(SD), Faridkot	Faridkot	CS/411/2024	Punjab National Bank Vs Sher Jang Singh	Raza Deora	21 May 2024	21 May 2024
25	CJ(JD), Faridkot Court No.13	Faridkot	CS/322/2024	State Bank Of India Vs Sukhjeet Kaur	R.S. Kakkar	24 April 2024	23 May 2024
26	ACJ(SD), Faridkot Court No.7	Faridkot	CS/431/2024	Parminder Kaur and others Vs Boota Singh	N.S. Wahniwal	23 May 2024	23 May 2024
27	ACJ(SD), Faridkot Court No.6	Faridkot	CS/433/2024	Ravinder Pal Singh Vs Janta Automobiles and others	Jatinder Bansal	23 May 2024	23 May 2024
28	CJ(SD), Faridkot	Faridkot	CS/419/2024	Varinder Kumar Vs Kamlsh	Neeraj Singla	22 May 2024	27 May 2024
29	CJ(JD), Faridkot Court No.11	Faridkot	CS/438/2024	Sourav Kumar vs Manjinder Singh	Navdeep Ghai	24 May 2024	29 May 2024
30	CJ(SD), Faridkot	Faridkot	CS/452/2024	Mahadev Corporation Vs Sudesh Rani	Neeraj Singla	29 May 2024	29 May 2024

Form 2 (Punjab)
List of cases in which e-Payment of Court fees was made during the month of May, 2024

31	CJ(SD), Faridkot	Faridkot	CS/456/2024	Bank of Baroda Vs Arbandeep Singh and other	R.K.Goyal	29 May 2024	29 May 2024
32	CJ(JD), Faridkot Court No.11	Faridkot	CS/457/2024	Kamaldeep Singh Vs Santokh Singh	J.S.Khosa	29 May 2024	29 May 2024
33	CJ(JD), Faridkot Court No.13	Faridkot	CS/469/2024	Union Bank of India Vs Jagtar Singh and others	Jaskirat Singh	31 May 2024	31 May 2024
34	CJ(SD), Faridkot	Faridkot	CS/474/2024	Union Bank Of India Vs Bahadar Singh and Other	Jaskirat Singh	31 May 2024	31 May 2024
35	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/202/2024	IDFC First Bank Limited Vs Robin Singh	N.K. Maheswari	31 May 2024	31 May 2024
36	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/203/2024	IDFC First Bank Limited Vs Gurpreet Singh	N.K. Maheswari	31 May 2024	31 May 2024
37	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/204/2024	IDFC First Bank Limited Vs Balwinder Singh	N.K. Maheswari	31 May 2024	31 May 2024
38	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/205/2024	IDFC First Bank Vs) Balraj Singh	N.K. Maheswari	31 May 2024	31 May 2024
39	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/206/2024	IDFC First Bank Limited Vs Ajay Nirmal	N.K. Maheswari	31 May 2024	31 May 2024
40	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/207/2024	IDFC First Bank Limited Vs Jinderpal Singh	N.K. Maheswari	31 May 2024	31 May 2024
41	CJ(SD), Faridkot	Faridkot	EXE/208/2024	IDFC First Bank Limited Vs Manpreet Singh	N.K. Maheswari	31 May 2024	31 May 2024
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of May, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)
List of total no. of cases randomly allocated during the month of May, 2024

Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Sh.Sanjay Sandhir,ADJ	31	Arb	2
		Chandigarh		31	Civil Suit	1
				31	Ex	1
2	ADJ	Chandigarh	Sh. Ashwani Kumar, ADJ, Chandigarh.	24	EX	1
					EXE, ARB	5 EXE, 1ARB

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh.Sanjay Sandhir, ADJ	Chd	1313/2019	M/s MRG Auto P Ltd Vs M/s Axalta Coating	Sh. Sandeep Singh	23.10.2019	01.05.2024
2	Sh.Sanjay Sandhir, ADJ	Chd	1046/2018	Pranat Engg. P. Vs The Haryana Urban	Sh S. K. Sandhir	15.12.2018	01.05.2024
3	Sh.Sanjay Sandhir, ADJ	Chd	1306/2019	Sameep Kang Vs Devinder Sandhu	Sh Pradeep Bedi	22.10.2019	01.05.2024
4	Sh.Sanjay Sandhir, ADJ	Chd	740/2018	Hindustan Auto Flywheels Vs HMT Ltd	Sh. Deepak Arora	01.09.2018	02.05.2024
5	Sh.Sanjay Sandhir, ADJ	Chd	667/2017	Sudharsahn Facilities Vs PGIMER	Sh. Vikas Chaudhary	28.08.2017	03.05.2024
6	Sh.Sanjay Sandhir, ADJ	Chd	443/2023	Shallys Media Track Vs Sr. Div. Comm	Sh. Rahul Rampal	21.07.2023	03.05.2024
7	Sh.Sanjay Sandhir, ADJ	Chd	422/2024	Telecommunications Vs Public Works Deptt	Sh. Kunwar Rajan	28.03.2024	04.05.2024
8	Sh.Sanjay Sandhir, ADJ	Chd	420/2022	M/s CDS Infra Projects Vs Haryana State	Sh. Aman Kashyap	05.07.2022	06.05.2024
9	Sh.Sanjay Sandhir, ADJ	Chd	1273/2019	M/s Punjab Rice Mills Vs Pb State Warehousing	Sh. Vishal Sodhi	03.10.2019	06.05.2024
10	Sh.Sanjay Sandhir, ADJ	Chd	44/2016	Punjab Urban Planning Vs M/s Blue Coast Hotel	Sh.	06.07.2015	07.05.2024
11	Sh.Sanjay Sandhir, ADJ	Chd	841/2017	M/s Mahavir Agro Ind. Vs M D Pb	Sh. Ravinder s.	13.11.2017	08.05.2024
12	Sh.Sanjay Sandhir, ADJ	Chd	95/2022	Union of India Vs Raja Ram & sons	Sh. Kamal Kant	17.02.2022	08.05.2024
13	Sh.Sanjay Sandhir, ADJ	Chd	272/2023	Prime Vision Ind. Vs Chief Secretry	Sh. Inderjit Singh	15.04.2023	09.05.2024
14	Sh.Sanjay Sandhir, ADJ	Chd	31/2018	L G Polymers VS P K Chandana	Sh. Rajiv Shukla	04.10.2018	10.05.2024
15	Sh.Sanjay Sandhir, ADJ	Chd	3/2017	M/s ID Steel Ind. Vs M/s Virendra Steel	Sh. Vaneesh Khanna	31.05.2017	10.05.2024
16	Sh.Sanjay Sandhir, ADJ	Chd	909/2018	M/s Punjab Rice Mills Vs Pb State Ware	Sh. Vishal Sodhi	20.09.2018	13.05.2024
17	Sh.Sanjay Sandhir, ADJ	Chd	286/2017	M/s Deepak Builders Vs State of Pb	Sh. Kamal Kant	05.05.2017	13.05.2024
18	Sh.Sanjay Sandhir, ADJ	Chd	641/2020	A2z Infra Engg. Ltd Vs Register Coop.	Sh Vikas Sharma	01.12.2020	14.05.2024
19	Sh.Sanjay Sandhir, ADJ	Chd	201/2024	Union of India VS Vs. M/s BSCPL Infra	Sh. Ajay Sood	22.02.2024	14.05.2024
20	Sh.Sanjay Sandhir, ADJ	Chd	557/2021	Suzlon Energy Ltd Vs Kandhari Beverages P Ltd	Sh. Vivek Kathuria	05.07.2021	15.05.2024
21	Sh.Sanjay Sandhir, ADJ	Chd	207/2018	M/s Dashmesh Rice Mills Vs Pb State	Sh. N S Rana	18.09.2018	17.05.2024
22	Sh.Sanjay Sandhir, ADJ	Chd	237/2022	JITF Urban Waste VS M C Jalandhar	Sh. Aditya Jain	14.03.2022	17.05.2024

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
23	Sh.Sanjay Sandhir, ADJ	Chd	888/2021	The Punjab State coop Vs Baba Nanak	Sh. Rakesh	20.12.2021	18.05.2024
24	Sh.Sanjay Sandhir, ADJ	Chd	891/2021	Kotkapura Muktsar Tollways VS State of Pb	Sh. Harminder	22.12.2021	18.05.2024
25	Sh.Sanjay Sandhir, ADJ	Chd	652/2019	Shri Durga Rice Mills Vs Pb State Warehousing	Sh. Dinesh Mahto	24.05.2019	20.05.2024
26	Sh.Sanjay Sandhir, ADJ	Chd	829/2023	Chd Internation Airport Vs M/s three Vee	Sh. J. K goyal	01.12.2023	20.5.2024
27	Sh.Sanjay Sandhir, ADJ	Chd	83/2019	State of Haryana Vs Link Utsav Reg.	Sh. G	31.01.2019	21.05.2024
28	Sh.Sanjay Sandhir, ADJ	Chd	126/2016	The Pb State Coop Vs Ms J k Engg.	Sh. Anuj Ahluwalia	26.02.2016	22.05.2024
29	Sh.Sanjay Sandhir, ADJ	Chd	61/2024	The Pb State Civil Supply VS Ms Mahadev Rice	Harjaap Singh	10.01.2024	22.05.2024
30	Sh.Sanjay Sandhir, ADJ	Chd	10/2018	M/s ARSS INFRAS. PROJECTS VS. THE CHIEF ENGG.	SH. Sanjeev Trikha	10.01.2018	24.05.2024
31	Sh.Sanjay Sandhir, ADJ	Chd	742/2017	M/s Kukhtiar Singh Vs The Pb State Civil Supply	Sh. N. S Rana	07.10.2017	27.05.2024
32	Sh.Sanjay Sandhir, ADJ	Chd	583/2024	S P SINGLA CONST. Vs Stat of Haryana	Sh. Vijay Mohan Gupta	21.05.2024	28.05.2024
33	Sh.Sanjay Sandhir, ADJ	Chd	585/2024	V Inspirer Facility Vs Chd Smart City Ltd	Sh. Gurmandeep Singh	28.05.2024	29.05.2024
34	Sh.Sanjay Sandhir, ADJ	Chd	533/2022	Mahalaxmi Animal Food Vs Haryana State Coop	Sh. Narender Pal Bhardwaj	11.07.2022	30.05.2024
33	Sh.Ashwani Kumar, ADJ	Chd	ARB/514/2021	STATE OF PUNJAB VS. ROHAN AND RAJDEEP INFRASTRUCTURE	SH. PIYUSH KANT JAIN FOR PETITIONER , SH. RAMANJIT SINGH FOR RESPONDENT	31.03.2021	02.05.2024
34	Sh.Ashwani Kumar, ADJ	Chd	ARB/297/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	03.05.2024
35	Sh.Ashwani Kumar, ADJ	Chd	ARB/298/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	03.05.2024
36	Sh.Ashwani Kumar, ADJ	Chd	ARB/299/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	03.05.2024
37	Sh.Ashwani Kumar, ADJ	Chd	ARB/300/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	03.05.2024
38	Sh.Ashwani Kumar, ADJ	Chd	ARB/119/2023	M/S DALANWAL RICE MILLS VS. PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD	SH. DAMAN DHIR FOR PETITONER	20.02.2023	03.05.2024
39	Sh.Ashwani Kumar, ADJ	Chd	ARB/312/2023	PARAGON CABLE INDUSTRIES P LTD. V.S SBI GENERAL INSURACE CO. LTD. & ANR.	SH. VAIBHAV GUPTA FOR PETITIONER, SH. JAGJIT SINGH CHATRATH FOR RESP. NO. 1 & 2	09.05.2023	03.05.2024,10.05.2024
40	Sh.Ashwani Kumar, ADJ	Chd	ARB/138/2022	M/S SHREYANS FABRICS VS. UNITED INDIA INSURANCE	MS. MAMTA B. JAIN FOR APPLICANT, SH. VIKAS MOHAN GUPTA FOR RESPONDENT	04.03.2022	04.05.2024
41	Sh.Ashwani Kumar, ADJ	Chd	EXE/245/2024	MITTAL CONSTRUCTION VS STATE OF PUNJAB	SH ARUN KUMAR BHATIA FOR APPLICNT	04.05.2024	04.05.2024,08.05.2024
42	Sh.Ashwani Kumar, ADJ	Chd	ARB/731/2022	M/S MANCHANDA AUTO VS. TVS CREDIT SERVICES LTD	SH. ABHISHEK KHULLAR FOR APPLICANTS AND SH. KANWAR CHAUDHARY FOR RESP. NO. 1 AND 2	04.03.2022	06.05.2024
43	Sh.Ashwani Kumar, ADJ	Chd	ARB/444/2023	ROHAN RAJDEEP TOWLLWAYS VS STATE OF PUNJAB	SH PARVEEN MOUDGIL FOR PETITIONER AND GURPREET KAUR, VARUN KATYAL AND VARUN VERMA ADVOCATE OF RESP.	24.07.2023	07.05.2024
44	Sh.Ashwani Kumar, ADJ	Chd	ARB/703/2023	MLGC-ECC-VIPL VS THE PUNJAB STATE FEDERATION	SH ROHAN MARKAND FOR PETITIONER	30.10.2023	07.05.2024
45	Sh.Ashwani Kumar, ADJ	Chd	ARB/704/2023	MLGC-ECC-VIPL VS THE PUNJAB STATE FEDERATION	SH ROHAN MARKAND FOR PETITIONER	30.10.2023	07.05.2024
46	Sh.Ashwani Kumar, ADJ	Chd	ARB/818/2021	RAM SUNDER PRASAD SINGH V.S MUNICIPAL CORPORATION CHANDIGARH	SH. RAJESH SOOD FOR PETITIONER. DR. ANAND KUMAR BISHNOI ADDITIONAL STANDING COUNSEL FOR RESPONDENT NO.1	26.11.2021	08.05.2024
47	Sh.Ashwani Kumar, ADJ	Chd	EX/635/2022	KIRAN IMPEX VS. M/S HEALTH BIOTECH LTD	SH. ARSHDEEP BHULLAR FOR DH	01.11.2022	13.05.2024
48	Sh.Ashwani Kumar, ADJ	Chd	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	13.05.2024
49	Sh.Ashwani Kumar, ADJ	Chd	ARB/82/2023	M/S JAI SHREE RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES (PUNSUP)	MS. SANJANA FOR PETITIONER. SH. BIRINDER PAL FOR RESPONDENT	27.01.2023	14.05.2024
50	Sh.Ashwani Kumar, ADJ	Chd	CIVIL SUIT/4/2024	JADGISH CHANDER VS JAYPEE BROTHERS	SH. HARISH MEHLA FOR PETITIONER	03.02.2024	14.05.2024
51	Sh.Ashwani Kumar, ADJ	Chd	ARB/329/2023	BHULLAR CONSTRUCTION VS. PUNJAB SMALL INDUSTRIES LTD.	SH. NARESH S. RANA FOR PETITIONER	23.03.2023	15.05.2024

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
52	Sh.Ashwani Kumar, ADJ	Chd	ARB/389/2022	CSJ INFRASTURCUTE LTD. VS. AYAAN FOODS	SH. YOGESH MITTAL FOR PETITIONER, SH. MOHIT SAREEN COUNSEL FOR RESPONDENTS	28.04.2022	16.05.2024
53	Sh.Ashwani Kumar, ADJ	Chd	ARB/290/2023	M/S BRAR TRADING CO. VS. PUNJAB STATE WAREHOUSING CORP.	SH. DAMAN DHIR FOR PETITONER	01.05.2023	16.05.2024
54	Sh.Ashwani Kumar, ADJ	Chd	ARB/644/2022	LOVAN ARORA VS. PUNJAB STATE GRAIN PROCUREMENT CORPORATION LTD.	SH. PARVEZ CHUG FOR PETITIONER	17.09.2022	17.05.2024
55	Sh.Ashwani Kumar, ADJ	Chd	ARB/821/2021	M/S DHALIWAL OIL CARRIER VS. HPCL	SH. R.K. SYAL FOR APPLICANT AND SH. PARVEEN SHARMA FOR RESP. NO. 1 TO 3	30.11.2021	20.05.2024
56	Sh.Ashwani Kumar, ADJ	Chd	ARB/82/2023	M/S JAI SHREE RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES (PUNSUP)	MS. SANJANA FOR PETITIONER. SH. BIRINDER PAL FOR RESPONDENT	27.01.2023	20.05.2024
57	Sh.Ashwani Kumar, ADJ	Chd	ARB/606/2022	EXECUTIVE ENGINEER VS. M/S DASM CONSTRUCTION CO. PVT. LTD	SH. HARISH RIKHARI FOR PETITIONER AND SH. KARAN VERMA FOR RESP. NO. 1	23.08.2022	22.05.2024
58	Sh.Ashwani Kumar, ADJ	Chd	CS/2/2021	FORTUNE MALL PVT LTD VS ORIENTAL INSURANCE COMPANY	SH VIKAS SAGAR FOR PETITIONER, SH JP NAHAR FOR RESPONDENT	04.08.2021	22.05.2024
59	Sh.Ashwani Kumar, ADJ	Chd	ARB/145/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.05.2024
60	Sh.Ashwani Kumar, ADJ	Chd	ARB/146/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.05.2024
61	Sh.Ashwani Kumar, ADJ	Chd	ARB/147/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.05.2024
62	Sh.Ashwani Kumar, ADJ	Chd	ARB/148/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.05.2024
63	Sh.Ashwani Kumar, ADJ	Chd	ARB/161/2023	PUNJAB SMALL INDUSTRIES AND EXPORT CORP LTD. V.S SANJEEV KUMAR GOYAL & ANR.	SH. R.C SHARMA FOR PETITONER	24.02.2023	23.05.2024
64	Sh.Ashwani Kumar, ADJ	Chd	ARB/392/2023	M/S 3 I INFOTECH LTD. VS. PUNJAB STATE BUS MANAGEMENT	SH. MADHUP SINGHAL FOR PETITIONER, SH. ASHOK SHARMA FOR RESPONDENT	30.05.2023	24.05.2024
65	Sh.Ashwani Kumar, ADJ	Chd	ARB/509/2022	PUNJAB WATER SUPPLY VS GONDWANA ENGINEERS LTD	SH SARTHAK GUPTA , ADVOCATE OF PETITIONER AND SH KAILASH CHANDER FOR RESPONDENT	31.05.2022	24.05.2024
66	Sh.Ashwani Kumar, ADJ	Chd	ARB/416/2022	RANA BUILDERS VS. UOI	SH. R.K. SYAL FOR PETITIONER, SH. SATINDER SINGH FOR RESPONDENTS	13.05.2022	27.05.2024
67	Sh.Ashwani Kumar, ADJ	Chd	ARB/472/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD.	SH. HUKUM SINGH GP FOR PETITIONER, SH. JASBIR SINGH AHLAWAT FOR RESPONDENT	13.07.2020	27.05.2024
68	Sh.Ashwani Kumar, ADJ	Chd	ARB/473/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD.	SH. HUKUM SINGH GP FOR PETITIONER, SH. JASBIR SINGH AHLAWAT FOR RESPONDENT	13.07.2020	27.05.2024
69	Sh.Ashwani Kumar, ADJ	Chd	ARB/97/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	VINAY KASHYAP	04.02.2023	27.05.2024
70	Sh.Ashwani Kumar, ADJ	Chd	ARB/98/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	VINAY KASHYAP	04.02.2023	27.05.2024
71	Sh.Ashwani Kumar, ADJ	Chd	ARB/474/2023	CHANDIGARH HOUSING VS M/S B.L MEHTA	SH CHARANJIT SHARMA FOR PETITIONER	29.07.2023	27.05.2024
72	Sh.Ashwani Kumar, ADJ	Chd	ARB/413/2022	SAINI TRADING COMPANY VS. THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD.	SH. NARESH S. RANA FOR PETITIONER. MS. SHRUTI FOR RESPONDENT NO. 1 & 2.	12.05.2022	28.05.2024
73	Sh.Ashwani Kumar, ADJ	Chd	CIVIL SUIT/16/2022	ALLENERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	SH. SAJEEV TRIKHA FOR PETITIONER, SH. GAGANDEEP SINGH CHEEMA FOR DEFENDANT	20.10.2022	30.05.2024
74	Sh.Ashwani Kumar, ADJ	Chd	CS/1/2024	M/S AEREN IT SOLUTIONS P LTD Vs M/S SPICE LABS P LTD	Sh. Sanjeev Trikha, Advocate for the plaintiff. Sh. Sandeep K. Sharma, Advocate for the defendant.	31.05.2024	31.05.2024
75	Sh.Rajnish Garg, ADJ	Chd	ARB/1459/2019	M/S B.D RICE MILLS VERSUS THE PSCSC	AKAANT KUMAR MITTAL	14.11.2019	03.05.2024
76	Sh.Rajnish Garg, ADJ	Chd	ARB/479/2023	DEPARTMENT OF TECHNICAL VERSUS MODTECH KIARB	GP	03.08.2023	04.05.2024
77	Sh.Rajnish Garg, ADJ	Chd	ARB/2003/2017	PSCS VERSUS MS BALAJI RICE MILLS	D.P GUPTA	15.12.2017	04.05.2024
78	Sh.Rajnish Garg, ADJ	Chd	ARB/391/2018	JATINDER SINGH VERSUS AMRITSAR HEALTH HOSPITALITY	PRATEEK SODHI	03.07.2018	10.05.2024
79	Sh.Rajnish Garg, ADJ	Chd	ARB /73/2020	IS PROTEINS VERSUS M/S PRESTIGATE OIL PVT LTD	ASWINI KUMAR BANSAL	18.01.2020	10.05.2024

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of May, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
80	Sh.Rajnish Garg, ADJ	Chd	CIVIL SUIT11/2017	GROZ BECKERT KG VERSUS VEE AAR ENGINEERING WORKS	VIPIN KUMAR	21.12.2017	10.05.2024
81	Sh.Rajnish Garg, ADJ	Chd	ARB/216/2023	GURU NANAK RICE MILLS VERSUS THE PSCSC	VINAY KASHYAP	14.03.2023	15.05.2024
82	Sh.Rajnish Garg, ADJ	Chd	ARB616/2022	PSPRPW VERSUS DHARIWAL COOPERATIVE	GP	26.08.2022	18.05.2024
83	Sh.Rajnish Garg, ADJ	Chd	ARB/41/2019	STATE OF PUNJAB VERSUS CDS INDIA	GP	15.01.2019	20.05.2024
84	Sh.Rajnish Garg, ADJ	Chd	ARB/478/2021	A2Z INFRA ENGINEERING VERSUS NAKODAR COOPERATIVE SUGAR MILLS	VIKAS SHARMA	05.03.2021	21.05.2024
85	Sh.Rajnish Garg, ADJ	Chd	ARB/479/2021	A2Z INFRA ENGINEERING VERSUS NAKODAR COOPERATIVE SUGAR MILLS	VIKAS SHARMA	05.03.2021	21.05.2024
86	Sh.Rajnish Garg, ADJ	Chd	ARB/480/2021	A2Z INFRA ENGINEERING VERSUS NAKODAR COOPERATIVE SUGAR MILLS	VIKAS SHARMA	05.03.2021	21.05.2024
87	Sh.Rajnish Garg, ADJ	Chd	CIVIL SUIT/4/2022	VISHAL JINDAL VERSUS GIRDHARI LAL JINDAL	AJAY MEHRA	22.08.2022	20.05.2024
88	Sh.Rajnish Garg, ADJ	Chd	ARB 199/2018	M/S KISSAN RICE AND GENERAL MILLS VERSUS PAFGC	NARESH S RANA	05.04.2019	22.05.2024
89	Sh.Rajnish Garg, ADJ	Chd	ARB /548/2024	M/S OBEROI CONSTRUCTION VERSUS PWSS	AASHIM RANA	22.04.2024	22.05.2024
90	Sh.Rajnish Garg, ADJ	Chd	ARB/356/2023	M/SARVS EDUCATION PROJECTS VERSUS M/S NARAYANA EDUCATIONAL	SURESH GAUR	25.05.2023	22.05.2024
91	Sh.Rajnish Garg, ADJ	Chd	EXE/368/2023	UNITED CONTRACTION VERSUS IRCON INTERNATIONAL	NARESH S RANA	11.04.2023	23.05.2024
92	Sh.Rajnish Garg, ADJ	Chd	ARB/289/2023	UNION OF INDIA VERSUS V.K SOOD ENGINEER	NARINDER SINGH	29.04.2023	23.05.2024
93	Sh.Rajnish Garg, ADJ	Chd	ARB/433/2024	M/S DEVENDRA CONSTRUCTION VERSUS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024	24.05.2024
94	Sh.Rajnish Garg, ADJ	Chd	ARB/437/2024	M/S DEVENDRA CONSTRUCTION VERSUS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024	24.05.2024
95	Sh.Rajnish Garg, ADJ	Chd	ARB/438/2024	M/S DEVENDRA CONSTRUCTION VERSUS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024	24.05.2024
96	Sh.Rajnish Garg, ADJ	Chd	ARB/439/2024	M/S DEVENDRA CONSTRUCTION VERSUS STATE OF PUNJAB	GAURAV SHARMA	30.03.2024	24.05.2024
97	Sh.Rajnish Garg, ADJ	Chd	ARB/311/2023	STATE OF HARYANA VERSUS GF TOLL ROAD PVT LTD	P.S RANA	09.05.2023	27.05.2024
98	Sh.Rajnish Garg, ADJ	Chd	ARB/702/2022	PSC VERSUS GATEWAY DISTRI PARKS LTD	GURNOOR SINGH SANDHU	07.10.2022	29.05.2024
99	Sh.Rajnish Garg, ADJ	Chd	ARB/327/2023	SPML INFRA VERSUS MUNICIPAL CORPORATION	ROHAN MARKANDA	23.03.2023	31.05.2024
100	Sh.Rahul Garg, ACJM	Chd	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	10-07-2024
101	Sh.Rahul Garg, ACJM	Chd	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	08-07-2024
102	Sh.Rahul Garg, ACJM	Chd	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	08-07-2024
103	Sh.Rahul Garg, ACJM	Chd	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	09-07-2024
104	Sh.Rahul Garg, ACJM	Chd	166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	11-07-2024
105	Sh.Rahul Garg, ACJM	Chd	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	18-07-2024
106	Sh.Rahul Garg, ACJM	Chd	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	05-07-2024
107	Sh.Rahul Garg, ACJM	Chd	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	02-07-2024
108	Sh.Rahul Garg, ACJM	Chd	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	09-07-2024
109	Sh.Rahul Garg, ACJM	Chd	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	08-07-2024
110	Sh.Rahul Garg, ACJM	Chd	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	10-07-2024
111	Sh.Rahul Garg, ACJM	Chd	480/2020	M/S QUARDANT VS. MAHALAXMI	ABNASH SINGH	07.03.2020	18-07-2024
112	Sh.Rahul Garg, ACJM	Chd	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	01-07-2024
113	Sh.Rahul Garg, ACJM	Chd	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	12-07-2024
114	Sh.Ankit Airi, JMJC	Chd	1/2022	SIKAND STANDLEY ENTERPRISES P LTD Vs AUTOPACE NETWORK P LTD		02-09-2022	10-09-2024

Form 6 (Punjab)
Contested Commercial cases disposed during the month of May, 2024

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Ashwani Kumar, ADJ	Chandigarh	ARB/475/2020	STATE OF HARYANA VS BANSAL RICE MILLS	SH HARISH BANSAL,ADV FOR PETITIONER AND SH B.S WALIA,ADV FOR RESPONDENT	21.07.2018	NO	28.05.2024	2138	CONTESTED	NA	NA	96 of Arbitration and Conciliation Act, 1996
2	Sh.Ashwani Kumar, ADJ	Chandigarh	ARB/476/2020	STATE OF HARYANA VS BANSAL BROTHERS	SH HARISH BANSAL,ADV FOR PETITIONER AND SH B.S WALIA,ADV FOR RESPONDENT	21.07.2018	NO	28.05.2024	2138	CONTESTED	NA	NA	96 of Arbitration and Conciliation Act, 1996